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X.

Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- IX. (a) Annual Report and οf the the Accounts Nath Bose Satvendra National Centre for Basic Sciences, Calcutta, for the year 1995-96, together with the Auditors' Report on the Accounts.
- (ii) Review by Government on the Working of the above Company. (Placed Library. See No. LT-739/96
- (b) Statement by Government accepting the above Report. (Placed in Library. See No. LT-750/96)
- II. A copy (in English and Hindi) of the Memorandum of Understanding between the Government of India (Ministry of Food Processing Industries) and Modern Food Industries (India) Limited, for the year 1996-97. (Placed in Library. See No. LT-741/96)
- (a) Annual Report and Accounts of the Indian National Academy of Engineering, New Delhi, year the 1995-96, together with the Auditors' Report on the Accounts. (Placed in Library. See No. LT 751/96)
- I. Report and Accounts (1995-96) of Cochin Refineries Limited. Ernakulam, Kerala related and papers.
- (b) Statement by Government accepting the above Report.
- II. Memorandum of Understanding (1996-97) between Govt. of India (Ministry of Petroleum and Natural Gas) and Engineers India Ltd., Hindustan Petroleum Corporation Ltd.. Cochin Refineries Ltd., Balmer Lawrie and Company Ltd., Lubrizol India Ltd., IBP Company Ltd., Indian Oil Corporation Ltd., Refinery Bongaigaon and Petrochemicals Ltd., and Madras Refineries Ltd.
- I. Report and Accounts (1995-96) of the Modern Food Industries (India) Limited, New Delhi and related papers.
- THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU): Madam, I lay on the Table-
- II. Memorandum of understanding (1996-97) between Govt. of India (Ministry of Food Processing Industries) and Modern Industries (India) Limited.
- I. A copy each (in English and Hindi) of the following papers, under subsection (1) of section 619A of the Companies Act, 1956:—

THE MINISTER OF STATE OF FOOD THE **MINISTRY** OF PROCESSING INDUSTRIES (SHRI DILIP RAY): Madam, I lay on the Table--

- (i) Thirty-fourth Annual Report and Accounts of the Cochin Refineries Limited, Ernakulam, Kerala, for the year 1995-96, together with the Auditors' Report on the Accounts and the comments of the Comptroller and
- I. A copy each (in English and Hindi) of the following papers, under subsection (1) of section 619A of the Companies Act, 1956:-
 - (i) Thirty-first Annual Report Accounts of Modern Food Industries Limited. New (India) Delhi, for the year 1995-96, together with the Auditors'